

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :15/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal i/b Khare Legal Chambers
	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers

24-ADMISSION-COURTCODE-LYKAGDR-AT11.07A.M.

2	SEBI Appeal	713/2021	Lyka Labs Limited Vs. SEBI	Vishesha Law Services
Sub Matter :		Misc. Application/0001199/2021		
Sub Matter :		Misc. Application/0001200/2021		
	Misc. Application	1199/2021	Lyka Labs Limited- DELAY APPLICATION Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000713/2021)				
	Misc. Application	1200/2021	Lyka Labs Limited-exemption applicaiton Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000713/2021)				

139-ADMISSION-COURTCODE-COMPLAINT-AT11.10A.M.

3	SEBI Appeal	714/2021	Mehta Equities Ltd Vs. SEBI AND ANR.	Kookada and Associates
Sub Matter :		Misc. Application/0001342/2021		
Sub Matter :		Misc. Application/0001343/2021		

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	Misc. Application	1342/2021	Mehta Equities Ltd -EXEMPTION APP Vs. SEBI AND ANR.	Kookada and Associates
(Main Matter Number :SEBI Appeal/0000714/2021)				
	Misc. Application	1343/2021	Mehta Equities Ltd - DELAY APPLICATION Vs. SEBI AND ANR.	Kookada and Associates
(Main Matter Number :SEBI Appeal/0000714/2021)				
<u>604-MAHEARING-COURTCODE-MAEXTENSION-AT-11.15 AM</u>				
4	Misc. Application	1309/2021	SEBI APPLICANT.-EXTENSION APPLICATION Vs. Dhananjay Somani and Ors	- MDP PARTNERS DR. S. K. JAIN, PCS
(Main Matter Number :SEBI Appeal/0000403/2018)				
<u>605-MAHEARING-COURTCODE-MADIRECTIONS-AT-11.17 AM</u>				
5	Misc. Application	1321/2021	LNS Stock Holding Pvt Ltd -DIRECTIONS Vs. SEBI and Anr.	Thakordas and Madgavkar
(Main Matter Number :SEBI Appeal/0000317/2018)				
<u>262-PART HEARD-COURTCODE-FARMAXGDR-AT11.05A.M.</u>				
6	Misc. Application	201/2020	Nithish Bangera Vs. SEBI	Advocate Amir Arsiwala K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000214/2020)				
	SEBI Appeal	214/2020	NITHISH BANGERA Vs. SEBI	Advocate Amir Arsiwala
Sub Matter :		Misc. Application/0000201/2020		

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	SEBI Appeal	286/2020	SANJAY AGGARWAL Vs. SEBI	Advocate Aishwarya Shubhangi
	SEBI Appeal	351/2020	Euram American Investment Bank AG Vs. SEBI	Mr. Dharam Jumani, Advocate Mr. Shyam Mehta, Senior Advocate
	SEBI Appeal	527/2021 (/0000)	FARMAX INDIA LIMITED Vs. SEBI	Mr.M. J. Bhatt
Sub Matter(Disposed) : Misc. Application/0000611/2021				
	SEBI Appeal	528/2021 (/0000)	MR. M. SRINIVASA REDDY Vs. SEBI	Mr.M. J. Bhatt
Sub Matter(Disposed) : Misc. Application/0000612/2021				
	SEBI Appeal	632/2021	PROSPECT CAPITAL LTD. AND ANR. Vs. SEBI	RRG ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001008/2021				
Sub Matter(Disposed) : Misc. Application/0001009/2021				
Sub Matter(Disposed) : Misc. Application/0001110/2021				

215PARTHEARD-COURTCODE-TAINTEDANNOUNCEMENT-11.40AM

7	SEBI Appeal	431/2019	Somani Overseas Pvt. Ltd. and Ors. Vs. SEBI	S.Sundaresan,Adv. i/b Parinam Law Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	Misc. Application	526/2019	SOMANI OVERSEAS PVT. LTD AND OTHERS Vs. SEBI	

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<u>271-PARTHEARD-COURTCODE-PROMOTEROPENOFFER-11.55A.M</u>				
8	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co. Gaurav Joshi,Sr.Adv. i/b ELP
	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000415/2019		
	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		
	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
	Misc. Application	415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000294/2019)				
	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000296/2019)				
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				

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	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000078/2021)	DMD Advocates
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000079/2021)	DMD Advocates
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2021)	DMD Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000080/2021)	DMD Advocates K. ASHAR AND CO
	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI Sub Matter : Misc. Application/0000106/2021 Sub Matter : Misc. Application/0000113/2021	Mr. Arnav Misra Associate
	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI Sub Matter : Misc. Application/0000107/2021	Mr. Arnav Misra ,Associate
	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000108/2021	Mr. Arnav Misra ,Associate
	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI Sub Matter : Misc. Application/0000123/2021	Mr. Arnav Misra ,Associate

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<u>469DISPOSAL-CODE-REGISTRATIONCANCELLED-12.15PM</u>				
9	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021				
<u>298-ADM DISPOSAL-COURTCODE-SASTOPENOFFER-AT12.20PM</u>				
10	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate The Law Point
<u>315-ADMDISPOSAL-CODE-CIRCULARVIOLATIONS-AT12.25P.M</u>				
11	SEBI Appeal	4/2020	Shaswat Stock Brokers Pvt. Ltd. Vs. SEBI	Monaal J.Davawala,Advocate
	SEBI Appeal	100/2020	ACML Capital Markets Ltd. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
<u>395-ADM DISPOSAL-COURT CODE-AOMAN-12.30P</u>				
12	SEBI Appeal	95/2020	Man Industries India Ltd. Vs. SEBI	Mr. Harsh Kesharia, Advocate MDP and Partners
<u>83-ADMDISPOSAL-COURTCODE-CIRCULARSCRA-12.35PM</u>				
13	SEBI Appeal	391/2020	Kantilal Chhaganlal Securities Pvt. Ltd. Vs. SEBI	Vox Law Vidhii Partners
<u>365DISPOSAL-COURTCODE-RECONSIDEREDCOMPLAINT-12.40P</u>				
14	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates

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<u>25- ADMDISPOSAL-DISCLOSUREDISPARITY-AT12.45PM</u>				
15	Misc. Application	52/2021	Minal Bharat Patel Vs. SEBI (Main Matter Number :SEBI Appeal/0000064/2021)	
	SEBI Appeal	64/2021	Minal Bharat Patel Vs. SEBI	M AND M LEGAL VENTURE MDP AND Partners
Sub Matter(Disposed) : Misc. Application/0000755/2021				
Sub Matter : Misc. Application/0000052/2021				

96ADMDIS - COURTCODE -INFOSYSOFFICER-AT12.50PM

16	SEBI Appeal	689/2021	Mr. Pranshu Bhutra Vs. SEBI	Finsec Law Advisors
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